

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1455
TO BE ANSWERED ON 26.07.2018**

GANDERBAL HYDROELECTRIC POWER PROJECT

1455. DR. FAROOQ ABDULLAH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether 93 MW New Ganderbal Hydroelectric Power Project work has not been started if so, the details thereof;**
- (b) whether no progress has been made yet despite the allotment of the project work to HCC; and**
- (c) if so, the details thereof and the reasons therefor?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (c): The work of 93 MW New Ganderbal Hydroelectric Power Project has not been started so far despite issuance of notification of award to the lowest bidder M/s. Hindustan Construction Company (HCC) on 08.08.2017 by J&K State Power Development Corporation (JKSPDC). M/s. HCC has not submitted requisite Performance Bank Guarantee to the tune of Rs. 82 crore to JKSPDC and thus the contract agreement for the execution of the Project could not be signed. JKSPDC on 03.01.2018 invoked the bank guarantee (EMD) of M/s. HCC for Rs. 10 crore, in terms of Notice Inviting Tender (NIT) conditions.
